

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CANADIAN CRYSTALLINE WATER INDIA LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CANADIAN CRYSTALLINE WATER INDIA LIMITED
2.	Date of incorporation of corporate debtor	20/09/1995
3.	Authority under which corporate debtor is incorporated / registered	THE REGISTRAR OF COMPANIES- Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29309TN1995PLC033003
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.7,PARIVAKKAM ROAD, LEELAVATHY NAGAR SENNEERKUPPAM, POONAMALLEE CHENNAI Chennai TN 600056
6.	Insolvency commencement date in respect of corporate debtor	07/11/2019 (Copy of the Order received via E-mail on 16/11/2019)
7.	Estimated date of closure of insolvency resolution process	5th May, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	B. SATHIRUKKANAN IBBI/IPA-001/IP-P00301/2017-18/10545
9.	Address and e-mail of the interim resolution professional, as registered with the Board	9A/1 RAMRAJ MANSION, FIRST FLOOR, N.R.G. STREET, K.K.PUDUR POST, COIMBATORE-641038. TAMIL NADU E-MAIL: prathyumnan2002@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	9A/1 RAMRAJ MANSION, FIRST FLOOR, N.R.G. STREET, K.K.PUDUR POST, COIMBATORE-641038. TAMIL NADU E-MAIL: prathyumnan2002@gmail.com
11.	Last date for submission of claims	30/11/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the CANADIAN CRYSTALLINE WATER INDIA LIMITED on 07/11/2019.

The creditors of CANADIAN CRYSTALLINE WATER INDIA LIMITED, are hereby called upon to submit their claims with proof on or before 30/11/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

B. SATHIRUKKANAN IIP-001/IP-P00301/2017-18/10545
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
N.R.G. STREET, K.K.PUDUR POST,
COIMBATORE-641038. TAMIL NADU
E-MAIL: prathyumnan2002@yahoo.com
prathyumnan2002@gmail.com
Ph: 4366809, Cell: 8729050280, 7708036506

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional



B. SATHRUKKANAN

INTERIM RESOLUTION PROFESSIONAL IN THE MATTER OF
CANADIAN CRYSTALLINE WATER INDIA LIMITED

Date and Place : 16/11/2019 COIMBATORE

B.SATHRUKKANAN M.Com. ACS. DISA. FCA.
INSOLVENCY PROFESSIONAL
INSOLVENCY & BANKRUPTCY BOARD OF INDIA
REG No. 19B/19A-001/1P-P00301/2017-18/10545
9/A-1, NAMRAJ MANSION, FIRST FLOOR,
N.R.G. STREET, K.K.PUDUR POST, COIMBATORE - 641038
Email: prathyumnran2002@yahoo.com
prathyumnran2002@gmail.com
Ph: 4356906, Cell: 8122052203, 7708038906